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THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) According to the reports received from Government of Rajasthan, drought conditions are prevailing in parts of the State affecting 30041 villages and a population of 289.00 lakhs.

(b) to (e) The Government of Rajasthan has submitted a memorandum seeking additional Central assistance to the tune of Rs. 171.91 crores, over and above the Calamity Relief Fund, for relief measures in the wake of drought situation. A Central Team visited the drought affected areas in the State to assess the situation and recommend whether any additional Central assistance is required to be provided. The report of the Team has been received which is under consideration.

## Central assistance to drough affected **States**

270. SHRI RAJUBHAI A. PARMAR: SHRI MURLIDHAR CHAND-RAKANT BHANDARE; SHRIMATI VEENA VERMA: SHRI VIREN J. SHAH: SHRI GHUFRAN AZAM: SHRI SURESH PACHOURI: SHRI SURINDER KUMAR

(a) whether Government have sent cen tral teams to various States to assess the drought conditions;

SINGLA: Will the Minister of AGRI-

CULTURE be pleased to state:

- (b) if so, the extent of central help gi ven as drought relief to each of the affected States, particularly Madhya Pradesh, Gujarat and Maharash tra during the year 1991 and so far in 1992;
- (c) by what percentage the Central assistance falls short of the demand of the States (State-wise);
- (d) what are the reasons for not meeting the requirement in full;

- (e) the quantum of help given to each State from the Calamity Relief Fund, par. ticularly to U.P. for Utttar-Kashi quake; and
- (0 what is the total quantity of additional wheat supplied to each drought and natural calamity affected, States in 1991 and so far in

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (f) The State Governments of Gujarat, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur and Rajasthan have submitted memoranda seeking additional Central assistance to the rune of Rs. 650.00 crores, Rs. 50.00 crores. Rs. 138.47 crores, Rs. 295.00 crores, Rs. 789.41 crores, Rs. 3.15 crores and Rs. 171.91 crores respectively for undertaking relief measures.

- 2. Under the existing scheme of financing relief expenditure, the State Governments are required to undertake relief measures in the wake of natural calamities, using the corpus of the Calamity Relief Fund (CRF). The Central Government need provide additional assistance only in the case of calamities of 'rare severity\*, warranting handling at the national level. The requests from the above State Governments for additional Central assistance in the wake of drought conditions have been considered in the light of the existing scheme for financing relief expenditure.
- 3. Central Teams were deputed to the States of Gujarat, Madhya Pradesh, Maharashtra and Rajasthan to assess the drought situation and the quantum of additional Central assistance required to be provided in the present framework. As the drought situation in the States of Gujarat, Madhya Pradesh, Karnataka, Kerala and Maharashtra is not considered of 'rare severity', it has been decided that no additional Central assistance is required to be provided to these States. The report of the Central Team which visited Rajasthan and the memorandum from Government of Manipur which have been received a few days back are under consideration.

4. In order to augment the resources of the State Governments, towards relief measures, Government of India however, has sanctioned advance releases 'of the central share of the CRF and certral share of Calamity Relief Fund for 1992-93 amounting to Rs. 63.25 crores andd Rs. 33.00 crores to Gujarat and Maharashtra respectively and 3 instalments amounting to Rs. 17.43 crores and Rs. 20.81 crores to Kerala and Madhya Pradesh respectively have been released in advance. Two quarterly instalments of

Central share Of CRF amounting to Rs. 10.12 crores, Rs. 0.37 crore and Rs. 46.50 crores have been released to the

States of Karnataka, Manipur and Rajasthan respectively.

- 5. Government of India has released its second and third quarterly instalments of Calamity Relief Fund for the year 1992-93 amounting to Rs. 33.75 crores, in advance to Government of Uttar Pradesh for meeting the expenditure on relief and rehabilitation, in the wake of earth quack.
- 6. Additional allocation of rice and wheat made by Central Government to drought affected States during 1991 and 1992 (upto June), is indicated in the Statement below:—

(in 00) MT)

S. State No					,			Allocation made during the year 1991 1992			
								Rice	Wheat	Rice	Wheat
1	Gujarat .			•	•	<u> </u>		324 · 00	944- 30	168 • 00	390-30
2	Madhya Prac	iesh						310.00	479 · 50	183 · 92	225.00
3	Karnataka							602 · 0	496 • 00	352 · 50	176-00
4	Manipur .							100-50	35 · 70	42- 67	15.70
5	Rajashtan							42-20	957- 50	23.00	474 00
6	Maharashtra					•		570.00	1390 · 00	419 00	603 · 00

## **Poultry Development**

- 271. SHRI P. UPENDRA: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government have identified poultry development as one of the thrust areas for the Eihgth Plan; and
- (b) if so, what are the salient features of the future programme for development of poultry industry?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K. C. LENKA1 (a) and (b) Yes, Sir.

- To give a. thrust to poultry development programmes during the Eighth Five Year Plan, the following major steps are envisaged:
  - (i) Improvement in the availability of quality chicks to poultry farmers.
- (ii) Ensure adequate supply of different ingredients for poultry feed as reasonable pricas
- (iii) For the overall development of poultry, an apex body at the Central level will be constituted.
- (iv) Organisation of poultry units on cooperative basis will be encoura-gad to benefit small farmers.